

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:6609  
ANSWERED ON:10.05.2005  
BILL FROM KARNATAKA  
Angadi Shri Suresh Chanabasappa

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government of Karnataka has sent 'The Karnataka Protection of Interest of Depositors in Financial Establishment Bill, 2004' to the Union Government for approval;
- (b) if so, whether the Union Government has accorded its approval;
- (c) if so, the details thereof; and
- (d) if not, by when the approval is likely to be given?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a): Yes, Sir.
- (b) to (d): Certain clarifications on the provisions of the Bill have been sought from the Government of Karnataka.